NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/1/2017

NAME OF THE PETITIONER(S)

: ABHIJIT SURLAKER

NAME OF THE RESPONDENT(S)

: AVEDA INFO TECH PVT LTD

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. S.GIRITHARAN Course

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ORDER

Shri Sandeep Kumar, counsel for petitioner present. Shri S Giritharan, counsel for R2 and R3 present. Counsel for the respondents sought time for submitting arguments as his senior could not appear before the Tribunal today. At request, time is enlarged. Put up on 18.4.2017 at 10.30 P.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)